NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company Under Section		S. Jitendra Trading & Investment Pvt.Ltd. & Ors. 230-232		
1,	PRITHA	Bose, Pes "	& Petitioners	P. Bose
				30/11/2017

ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Let certified copy of the order be given to the parties, if applied for, subject to compliance of all requisite formalities.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)